

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/123/241/AMR/2019		241	Vemulapalli Sai Prameela & (04) Others Vs Vijaya Sai Poultries Pvt Ltd & (03) others

ORDER

Present: None appears for both the parties.

No representation either for the Petitioner or the Respondent.

Pleadings are complete. List for hearing before the regular bench on 20.08.2024.

Sd/-

**SATYA RANJAN PRASAD
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL
MEMBER (JUDICIAL)**